Annexure 7

Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED Date of comulist of creditors: Pursuant to claims received and updated as on 22nd April, 2023 List of operational creditors (Government dues) Date of commencement of CIRP:18 -December-2021

(Amount in₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted							Amount	Amount		
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount	Whethe r related party?	share in	nt claim	of any mutual dues, that may be set-off	of claim not admitted	Amount of claim under verification	Remarks, if any
1	Employees Provident Fund Organisation	Ministry of labour & Employment, Govt of India	03-03-2022	68,95,992.00	68,95,992.00	Unsecured			No				-	-	
2	Employees State Insurance Corporation	Ministry of labour & Employment, Govt of India	11-01-2022	34,650.00	34,650.00	Unsecured			No				1	-	
3	Central Tax & Central Excise, Ernakulam	Minstry of Finance, department of revenue	18-03-2022	14,38,18,244.00	14,38,18,244.00	Unsecured			No				1	1	
	TOTAL			15,07,48,886.00	15,07,48,886.00								-	-	